

MR. CHAIRMAN : All right I have given you one minute time and you have taken that time.

.... (Interruptions)

MR. CHAIRMAN : Your points have been recorded.

..... (Interruptions)

[English]

MR. CHAIRMAN : Shri Fatmi please take your seat.

.... (Interruptions)

[Translation]

SHRI NITISH KUMAR : Mr. Chairman, Sir, 450 Muslims have been killed. (Interruptions) None has been provided with compensation. 11 Muslims have been killed yesterday (Interruptions). Two Muslim women have been raped (Interruptions). In total 450 Muslims have been killed. (Interruptions)

SHRI MOHAMMAD ALI ASHRAF FATMI : Mr. Chairman, Sir, we are making only this point ... (Interruptions) As far as Shri Pappu Yadavji is concerned, his party has helped to bring B.J.P. in power in Uttar Pradesh and want to bring B.J.P. in power in Bihar also, but we will not allow them to do so..... (Interruptions)

[English]

MR. CHAIRMAN : The House stands adjourned to meet again at 2.40 p.m.

13.40 hrs.

The Lok Sabha then adjourned for lunch till 40 minutes past fourteen of the clock.

14.52 hrs.

The Lok Sabha re-assembled after lunch at Fifty Two Minutes past fourteen of the clock.

[COL. RAO RAM SINGH in the Chair]

MATTERS UNDER RULE 377

(i) Need to issue licences for setting up of sugar mills in Machhalisahar, UP

[Translation]

DR. RAM VILAS VEDANTI (Machhalisahar) : Mr. Chairman, Sir, sugarcane is grown in abundance in my parliamentary constituency, Machhalisahar, (Uttar Pradesh). But due to lack of crushing facilities, the sugarcane growers are forced to sell their produce at a very low price or they have to burn the crop as they do not get remunerative price.

There is no sugar mill in Pratapgarh district due to which the farmers are in a miserable condition. The people of this region have been demanding since long to set up a sugar mill there but the Government are not paying due attention to their legitimate demand.

I therefore, urge upon the Union Government to issue licences for setting up of sugar mills in my parliamentary constituency, Machhalisahar so that economic exploitation of sugarcane growers could be stopped.

(ii) Need to raise strength of Ladakh Scouts and give it the status of a Regiment

[English]

SHRI P. NANGYAL (Ladakh) : The Ladakh Scouts which is considered to be the "eyes and ears" of the Indian Army, had been serving the nation ever since its inception, under most inhospitable high altitude and arctic weather conditions with zeal and dedication. Not only this unit served the nation by guarding the high altitude and inhospitable borders but has also helped directly or indirectly to build the shattered economy of Ladakh which had suffered badly due to three wars with Pakistan and one war with China. The Ladakh scouts in its short history of nearly 50 years have earned countless distinctions and gallantry awards as one of the highly decorated unit in the Indian Army, while rendering service to the nation. The word Ladakh is the ancient name of the third region of Jammu and Kashmir and not relates to any ethnic group, caste, creed or religion and is a fit case for consideration of the Government of India for giving proper recognition.

It is high time that the Government of India should give proper recognition to this unit for the selfless service rendered to the nation in the defence of the most inhospitable high altitude, arctic cold and most sensitive borders of the country.

I, therefore, urge upon the Government of India to raise the present strength of the Ladakh Scouts and give it the status of a regiment, without further loss of time.

(iii) Need to retain original plan of Siddhmukh Canal project to solve water scarcity in Churu Parliamentary Constituency, Rajasthan

[Translation]

SHRI NARENDRABUDANIA : (Churu) Mr. Chairman, Sir, there is acute shortage of water in district Churu (Rajasthan) in my parliamentary constituency thereby causing famine and drought condition every year. The former Prime Minister late Shri Rajiv Gandhi laid down the foundation of the Siddhmukh Canal project on 5th October, 1987 with a view to solve the problem of drinking water and to provide water for irrigation in Rajgarh Tehsil of Churu district. On completion of this project not only adequate water will be available for drinking and irrigation purposes

but also it checked spreading of desert. There will be greenary all around and production of foodgrains will also be increased but I do not know as to why a major deviation was made from the original plan of this project which had already been approved by the Planning Commission and the course of the said canal was diverted from east to west due to which my constituency will not get water from this canal and crores of rupees spent on construction of office and residential buildings will prove futile. Thus the years long dream of people of my constituency of getting water be shattered.

Mr. Chairman, Sir, through you I request the Union Government that the Siddhmukh Canal project may be implemented as per the original plan approved by the Planning Commission so that people of fifty villages of this region could get water for drinking and irrigation purposes.

(iv) Need to issue Commemorative Stamp in the memory of great novelist Tarashankar Bandopadhyay

[English]

DR. RAM CHANDRA DOME (Birbhum) : Mr. Chairman, Sir, the people of West Bengal are celebrating the birth centenary of the great novelist Tarashankar Bandopadhyay for his achievements in the field of literature. The Government of India should, therefore, take steps to issue a commemorative stamp on this great novelist during this year.

I request the Union Government to look into the matter.

(v) Need to take up the work of construction of a Road between Kakarahawa and Lumbini (Nepal) with Nepalese Government

SHRI BRIJ BHUSHAN TIWARI : (Dumariaganj) : Mr. Chairman, Sir, on excavation, the Archaeological Survey of India have found that village Parhawa in Sidharth Nagar district was Kapilvastu, the capital city of Lord Budha and the followers of Budhism all over the world has confirmed it. There was a straight route to Lumbini, birth place of Lord Budha, from Kakarahawa on Indian Border and large number of domestic and foreign tourists used to go by this route but after declaring it as Kapilvastu the Nepalese Government has neglected it and the road to Lumbini has become deplited. Therefore one has to cover 120 kilometre route to reach Lumbini but if the Nepalese Government construct the above mentioned road the distance between these two places will be reduced to fifteen kilometres only. Therefore, we demand from the government to approach the government of Nepal with a request to set up a checkpost at Lumbini and reconstruct a road between Kakarahawa to Lumbini. If Nepalese

Government has financial constraints to undertake this work the government should complete the work on said road on priority basis as has been done in other parts of Nepal by the Indian Government and Government of other countries to assist Nepal. It would strengthen the Indo-Nepal relations and would promote our tourism. Besides the work of preparation of master plan for development of Kapilvastu which is suspended at present should also be started.

Therefore, I request the Government that work on the said master plan should also be completed as early as possible and this place be declared as an international tourist spot to facilitate all round development of this area.

15.00 Hrs.

(vi) Need to send a team of experts to look into reasons of decaying of trees in Magdapur and Aurangabad areas in Khiri District, U.P.

SHRI ILIYAS AZMI (Shahabad) : Sir, the trees and gardens in Magdapur and Aurangabad areas of Mohammadi Vagola Tehsil of Khiri district in my parliamentary constituency are decaying at large scale. The people in the region have to yet find out the reasons for this decay of trees. The local people are unable to take any measures in this regard. A forest range is situated 10 kilometres north of this area which runs upto the national park and there is every possibility of this disease spreading to this park also which will cause huge loss to the country.

I, therefore, request the Government to sent a team of experts to ascertain the reasons of decaying of trees so as to save these trees.

(vii) Need to direct State Government of Haryana for setting up Sugarmill at Tehsil Gohana in Sonapat district under a time bound programme

DR. ARVIND SHARMA (Sonapat) : Sir, through you I want to draw the government's attention to a problem that every year about 95.30 lakh metric tonnes of sugarcane is produced in Haryana and the crushing capacity of sugar mills situated nearby is only 67 lakh metric tonnes. Therefore, a large quantity of sugarcane is available for crushing yet sugarcane producer farmers have to suffer a great loss due to insufficient number of sugar mills.

Sugarcane is produced on large scale in Gohana and its surrounding areas in District Sonapat in my parliamentary constituency but due to non-availability of any sugar mill in the area, the farmers have to carry their sugarcane to other sugar mills located at far off places, as a result of which they have to spend more money and time thereby causing financial loss to them. The central government had issued a Letter of Intent to the government of Haryana for setting up a sugar mill in the cooperative sector in Gohana but